

NATIONAL COMPANY LAW TRIBUNAL
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BENGALURU BENCH
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COURT NO.1
 BENGALURU

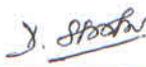
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.
 BENGALURU BENCH, BENGALURU, HELD ON _____

PRESENT: Hon'ble Member (J) **Shri Ratakonda Murali**
 Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 117/16 APPLICATION NUMBER	TP 60/17	Hearing	433(e) / 433(f)	Dynamo Stamping Industry Vs Power Core Industries India Pvt. Ltd.
PETITION NUMBER _____				

NAME OF THE PETITIONER (S) : SIGNATURE
 NO. & PHONE NUMBER REPRESENTATION TO WHOM

NAME OF THE RESPONDENT (S) :
 1. **SUDHIR KUMAR** PETITIONER 
 UNDER SECTION :
~~9880888482~~

S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE
 2. **D & ANjali SHARMILA** RESPONDENT 
 PHONE NUMBER REPRESENTATION BY WHOM
 9071409035

P.T.O.

Counsel for petitioner is present. He has filed Form 5 today. Registry is directed to check and put up.

List it on 17.08.2017.


MEMBER (J)


MEMBER (T)